

HIGH COURT OF CHHATTISGARH : BILASPUR
NOTIFICATION

No. 725 /Rules/2026

Bilaspur, dated 13/01/2026

In exercise of the powers conferred under Rule 387 of the High Court of Chhattisgarh Rules, 2007, the Chief Justice of High Court of Chhattisgarh hereby makes the following amendment in the A: LIST OF SUBJECT CATEGORIES of Practice Directions issued by the Chief Justice of the High Court of Chhattisgarh vide Notification No. 3491/2008 dated 22/04/2008, which shall come into force with immediate effect :-

AMENDMENT

1. In Heading No.4 Indirect Taxes Matters, after the category "0430. Others and mixed bag ones." the following category shall be inserted :-

0431. Matters relating to GST.

2. In Heading No.6 Service Matters, after the category "0630. Others and mixed bag ones." the following categories shall be inserted :-

0631. Matters relating to Salary dispute.

0632. Matters relating to Recovery of payment.

0633. Matters relating to Posting/ Attachment/ Reliving/ Joining Matter.

0634. Matters relating to Handing over charges.

0635. Matters relating to Benefit of Kramonnati.

0636. Matters relating to Medical Reimbursement.

3. In Heading No.14 Criminal Matters, after the category "1440. Others and mixed bag ones." the following categories shall be inserted :-

1441. Matters relating to POCSO Act.

1442. Matters relating to Enforcement Director/ Protection of Money Laundering Act.

1443. Bail Matters under NIA Act.

1444. Matters relating to Protection of Women from Domestic Violence Act, 2005.

1445. Appeal under SC/ST Act against Conviction.

1446. Matters relating to Quashing of FIR/Challan.

1447. Appeals under C.G. Protection of Depositors Interest Act, 2005.

1448. Appeal under NIA Act.

1449. Matters relating to Supurdnama.

1450. Matters relating to restoration/ modification/ extension of time in decided criminal case.
1451. Matters relating to Acid Attack.
1452. Matters relating to Child trafficking.
1453. Matters relating to Gambling Act.
1454. Matters relating to MP/MLA.
1455. Matters relating to Compromise.

4. In Heading No.17 Ordinary Civil Matters, after the category "1750. Others and mixed bag ones." the following categories shall be inserted :-

1751. Matters relating to recovery suit.
1752. Appeal under Commercial Courts Act.
1753. Appeal under section 58 of RERA Act.
1754. Matters relating to Co-Operative Societies Act.
1755. Matters relating to Caste Certificate.
1756. Matters relating to De-limitation.
1757. Appeals under C.G. Protection of Depositor Interest Act, 2005.
1758. Matters relating to Demarcation.
1759. Matters relating to Fair Price shop.
1760. Matters relating to consumer forum.
1761. Matters relating to Separation of Village and Municipal Corporation.
1762. Matters relating to remission for conviction of sentence.
1763. Matters relating to Quashing of FIR (Charge sheet) in WP(CR).
1764. Matters relating to Intellectual Property Act.
1765. Matters relating to protection against harassment by the Police and Private individuals.

By order of Hon'ble the Chief Justice

Sd/-
(Rajnish Shrivastava)
Registrar General

Endt. No. 726 /Rules/2026

Dated 13/01/2026

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

3. Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Steno to Registrar (Vigilance/ I&E/ Judicial/ S&A Cell/ Computerization/ Establishment) High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Naya Raipur (Chhattisgarh).
20. Advocate General, High Court of Chhattisgarh, Bilaspur for information.
21. Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur for information.
22. President, Chhattisgarh Bar Association, High Court Campus, Bilaspur for information.
23. The Principal District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham(Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujganj for information.
24. The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Dantewada for information.
25. Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101 for information.
26. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts for information.
27. Additional Registrar (Judicial/ HCLSC/ Adm.), High Court of Chhattisgarh, Bilaspur for information.
28. Registrar Ministerial (C.S.J.A./Vigilance and I&E), High Court of Chhattisgarh, Bilaspur for information.
29. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
30. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh for information.
31. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
32. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
33. All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information.

34. Library, High Court of Chhattisgarh, Bilaspur for information.
35. Court Manager, High Court of Chhattisgarh, Bilaspur for information.
36. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.
37. Deputy Controller, Government Regional Press, Behind Indravati Bhawan, Amenities Block, Atal Nagar, Nava Raipur (C.G.) with a request to publish it in the forthcoming issue of Chhattisgarh extra-ordinary Gazette.

42/13101126
(Mansoor Ahmed)
Registrar (I&E)